

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

TP 134 of 2016 (CP 65 of 2016) With
IA 109 of 2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2020**

Name of the Company:

Sandeep J Dave
V/s
Environmental Project Mgt Pvt Ltd & Ors

Section:

Section 397-398 of Companies Act/IA for Challenging Locus Standi of
Original Petitioner

ORDER

Learned PCS Mr. Alkesh Jalan appeared for the Petitioner.

The matter stands adjourned to 12.10.2020 for further consideration.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 7th day of September 2020.